

(ग) इन्डियन एयरलाइन्स का जोधपुर के लिये सितम्बर, 1980 तक हवाई-सेवा पुनः चालू करने का प्रस्ताव है।

**Closure of Factories producing Cotton Waste Yarn**

\*919. SHRI ANAND SINGH: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that some factories of Punjab and Haryana producing cotton waste yarn in 0.75 counts to 2 counts have closed down for want of buyers; and

(b) if so, the reasons for placing this item in the list of items export of which is normally not allowed?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). No, Sir. There is no report of factories producing cotton waste yarn having closed down for want of buyers. In fact, keeping in view the need for augmenting supplies of yarn, Government have permitted cotton waste spinning units to spin even upto 40 counts and as such, there can be no possibility of lack of demand.

Lower count yarns were not allowed for exports in recent years when there was some short supply of cotton and exports of cotton themselves were not allowed; low count yarn exports would in those circumstances have had the effect of circumventing ban on export of cotton. The question, however, of permitting exports of these counts also is under consideration of Government.

**Licences to Reliance Textile Industries Ltd., Bombay**

7298. SHRI R. L. BHATIA: Will the Minister of COMMERCE be pleased to state:

(a) whether the Reliance Textile Industries Ltd., Bombay had made

some applications for the grant of licences for expansion of their existing capacity or setting up of new units;

(b) if so, the broad details thereof; and

(c) the particulars of the licences issued to them recently?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Reliance Textile Industries Ltd., Bombay has made on composite application to the SIA, Deptt. of Industrial Development, Ministry of Industry, so far, for an industrial licence and import of capital goods for establishing a new unit for the manufacture of Polyester filament yarn with an annual capacity of 10,000 tonnes. This new unit would be situated in a backward district, at a location to be approved by Government. The cost of the Polyester filament yarn project has been indicated as around Rs. 40 crores and the value of capital goods import as Rs. 21.50 crores.

(c) No industrial licence has been issued to this Company recently. Last industrial licence was issued to this Company in June 1979 for setting up of a unit for the manufacture of man-made fibre yarn on worsted system with a capacity of 12,500 spindles.

**Rayon and Chemical Plant in China and Indonesia Respectively**

7299. SHRI S. M. KRISHNA: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that some of the large Industrial Houses like Birlas and J.K. Singhanias (J. K. Chemicals) are setting up Rayon plant and Chemical plant in China and Indonesia, respectively;

(b) whether these Houses have submitted any proposals in this behalf

to Government and if so, their broad outlines;

(c) the equity participation by these Houses by way of machinery and plant, technical know-how, manpower etc.; and

(d) the extent to which profits will be repatriated to India and after how long?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). Some discussions have taken place between representative of the Birla Group of Industries with the China National Technical Import Co-opera-

tion for setting up of a turn-key project for the manufacture of rayon in China with 100 per cent Indian technology. No application has been received from J. K. Singhanias (J. K. Chemicals) to set up a Chemical Plant in Indonesia. However, three proposals from large houses—two for staple fibre and one for dyestuffs are under implementation in Indonesia as per approvals granted by Government earlier. The details regarding these projects are given in the statement attached.

(d) Repatriation of profits from these projects will be dependent on the profits generated, as and when the projects go into operation.

## STATEMENT

*Projects under implementation in the field of Chemicals in Indonesia*

S.No.	Name of the Indian Party/Item of Manufacture	Total cost US 000	EQUITY Total Indian US\$000	Method of participation	Date of approval Remarks
1.	M/s The Gwalior Rayon Silk Mfg. (Wvg.) Co. Ltd. Birlagram				12-4-1978 Under implementation
	Viscose staple fibre	35500	10000 2000 (16000)	Export of Machinery	
2.	M/s Tungabhadra Industries Ltd. Secunderabad and M/s Amar Dye Chem Ltd. Bombay				22-4-1978 Under implementation
	Dye-stuffs	3170	850 468 (3744)	Export of machinery Rs. 33.8 lakhs know-how Rs. 3.6 lakhs	
3.	M/s Tungabhadra Industries Ltd. Secunderabad				3-6-1976 Under implementation
	Viscose staple fibre	42500	14000 2975 (238000)	Export of machinery	

NOTE : Figures in brackets = Rs. 000